

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3598  
TO BE ANSWERED ON 03.04.2017**

**CENTRALLY SPONSORED SCHEMES IN ANDHRA PRADESH AND  
TELANGANA**

3598. SHRI MOHD. ALI KHAN:

Will the Minister of PLANNING be pleased to state:

(a) the names of the Centrally Sponsored Schemes (CSSs) along with their sharing pattern implemented in Andhra Pradesh and Telangana; and

(b) the details of amount released to Telangana and Andhra Pradesh separately during 2015-16 and 2016-17 under various CSSs?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND  
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) : The names of the Central sponsored schemes and their sharing pattern for State of Andhra Pradesh and Telangana are as follows;

<b>Sl. No.</b>	<b>Name of the Centrally Sponsored Schemes (CSSs)</b>	<b>Funding Pattern (Centre:State)</b>
<b>(A)</b>	<b>Core of the Core Schemes (CSSs)</b>	
1	National Social Assistance Programme	100
2	Mahatma Gandhi National Rural Employment Guarantee programme	90:10
3	Umbrella Scheme for Development of Scheduled Castes	100
4	Umbrella Scheme for Development of Scheduled Tribes	100
5	Umbrella Programme for Development of Minorities	100
6	Umbrella Scheme for Development of Backward Classes, Differently Abled and other Vulnerable Groups	100

<b>(B)</b>		<b>Core Schemes</b>	
7		Green Revolution (Krishi Unnati Schemes and Rashtriya Krishi Vikas Yojana)	60:40
8		White Revolution (Animal Husbandry and Dairying)	60:40
9		Blue Revolution (Integrated Development of Fisheries)	60:40
10		Pradhan Mantri Krishi Sinchai Yojana	60:40
	a)	Har Khet ko Pani	60:40
	b)	Per Drop More Crop	60:40
	c)	Integrated Watershed Development Programme	60:40
	d)	Accelerated Irrigation Benefit and Flood Management Programme	100
11		Pradhan Mantri Gram Sadak Yojana (PMGSY)	60:40
12		Pradhan Mantri Awas Yojana (PMAY)	60:40
	a)	PMAY-Rural	60:40
	b)	PMAY – Urban	60:40
13		National Rural Drinking Water Mission	60:40
14		Swachh Bharat Mission (SBM)	60:40
	a)	SBM-Rural	60:40
	b)	SBM- Urban	60:40
15		National Health Mission (NHM)	60:40
	a)	National Rural Health Mission	60:40
	b)	National Urban Health Mission	60:40
	c)	Tertiary Care Programmes	60:40
	d)	Human Resources in Health and Medical Education	60:40
	e)	National Mission on AYUSH	60:40
16		Rashtriya Swasthya Suraksha Yojana (erstwhile RSBY)	60:40
17		National Education Mission (NEM)	60:40
	a)	Sarva Shiksha Abhiyan	60:40
	b)	Rashtriya Madhyamik Shiksha Abhiyan	60:40
	c)	Teachers Training and Adult Education	60:40
	d)	Rashtriya Uchch Shiksha Abhiyan	60:40
18		Mid-Day Meal Programme	60:40
19		Integrated Child Development Services	60:40
	a)	Anganwadi Services	60:40
	b)	National Nutrition Mission	60:40
	c)	Maternity Benefits Programme	60:40
	d)	Scheme for Adolescent Girls	60:40

	e)	Integrated Child Protection Scheme	60:40
	f)	National Creche Scheme	60:40
20		Mission for protection and Empowerment for women (beti bachao-beti padao, one stop centre, women helpline, hostels, swadhar greh, gender budgeting etc.)	60:40
21		National Livelihood Mission (NLM)	60:40
	a)	National Rural Livelihood Mission	60:40
	b)	National Urban Livelihood Mission	60:40
22		Jobs and Skill Development	60:40
	a)	Employment Generation programmes	60:40
	b)	Pradhan Mantri Kaushal Vikas Yojna	60:40
23		Environment, Forestry and Wildlife (EFWL)	60:40
	a)	National Mission for a Green India	60:40
	b)	Integrated Development of wildlife Habitats	60:40
	c)	Conservation of Natural Resources and Ecosystems	60:40
	d)	National River Conservation Programme	60:40
24		Urban Rejuvenation Mission (AMRUT and Smart Cities Mission)	50:50
25		Modernization of Police Forces (including Security Related Expenditure)	60:40
26		Infrastructure Facilities for judiciary (Including Gram Nyayalayas & e-Courts	60:40

**(b):** Details of amount released to Telangana and Andhra Pradesh during 2015-16 and 2016-17 are as under:-

Name of the State	Year 2015-16 (Amount in Rs. crore)	Year 2016-17 (Amount in Rs. crore)
Telangana	6873.00	4804.33 (as on 21.11.2016)
Andhra Pradesh	9951.00	9113.68 (as on 29.12.2016)

The erstwhile Planning Commission used to allocate State-wise CASP during the process of finalization of Annual Plan of the States which is now not a mandate of NITI Aayog. Thus State-wise allocation of CASP beyond FY 14-15 is not available with NITI Aayog. As regards releases & utilization of fund of Centrally Sponsored Schemes, that is done by the individual Ministry/Department where the scheme rests.

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